NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 21/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

Name of the Company:

DL GTPL Broadband Ltd.

Section of the Companies Act: Section 441 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NAVIN PAHWA:

MW.

APPLIANT

Marcha

2. NATALHA LUTARIA

<u>ORDER</u>

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria i/b Thakkar & Pahwa Advocates present for Applicant.

Heard learned Counsel for petitioner.

Petition is admitted.

List the matter on 07.03.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of March, 2017.